

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CP-247/ND/2017

In the matter of :

Redcube Mktg. Solutions (P) Ltd and
SP Guides Publication (P) Ltd.

.. PETITIONER

SECTION :

Under Section 230-232

Order delivered on 11.12.2017

Coram :


R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner /applicant :-

For the Respondent/Corporate Debtor : -
For the Intervener :

ORDER

Due to paucity of time arising out of sitting in the Special Bench, the matter was not able to be taken up. Hence, the same is adjourned to 25.1.2018.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
11.12.2017